

Borrower: 1. M/s. Zee Knits & Weaves Pvt. Ltd. Guarantors: 1. Sh. Pawan Kumar Garg 2. Smt. Anju Garg

FORM A PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF BLUE LIFE INFRA PRIVATE LIMITED (Formerly Known as Sam Pacific Engineers Private Limited)	
RELEVANT PARTICULARS	
1. Name of corporate debtor	Blue Life Infra Private Limited (Formerly Known as Sam Pacific Engineers Private Limited)
2. Date of incorporation of corporate debtor	06/03/2009
3. Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45100PB2009PTC032659
5. Address of the registered office and principal office (if any) of corporate debtor	C-148, Focal Point Phase-V, Near Dry Port, Ludhiana 141010 Punjab
6. Insolvency commencement date in respect of corporate debtor	25/01/2023
7. Estimated date of closure of insolvency resolution process	24/07/2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Arvind Kumar Registration Number: IBBI/IPA-001/IP-P00178/2017-2018/10357
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: #303, 3rd Floor, Plot No. D-190, Phase 8B, Sector 74 Industrial Area, SAS Nagar Mohali, 160071, Punjab Email: sankhyain@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: #303, 3rd Floor, Plot No. D-190, Phase 8B, Sector 74 Industrial Area, SAS Nagar Mohali, 160071, Punjab Email: cirpluelife@gmail.com
11. Last date for submission of claims	08/02/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	WebLink: https://ibbi.gov.in/en/home/downloads Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the Blue Life Infra Private Limited (Formerly Known as Sam Pacific Engineers Private Limited) on 25.01.2023.</p> <p>The creditors of Blue Life Infra Private Limited (Formerly Known as Sam Pacific Engineers Private Limited), are hereby called upon to submit their claims with proof on or before 8th February, 2023 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">Sd/- Arvind Kumar Interim Resolution Professional IBBI/IPA-001/IP-P00178/2017-2018/10357 Email: cirpluelife@gmail.com</p> <p>Date: 26.01.2023 Address: #303, 3rd Floor, Plot No. D-190, Phase 8B, Sector 74 Place: Mohali Industrial Area, SAS Nagar Mohali, 160071, Punjab</p>	

10. MACHHIWARA
Borrower: Sh. Baljinder Kaur
Guarantors: Sh. Balwant Singh

11. Model Town, Ludhiana
Borrower: M/s. Jai Iron & Steel Co through prop. Sh. Jai Bhola
Guarantors: Sh. Dharminder Bhola
Smt. Anita Rani

12. Model Town, Ludhiana
Borrower: M/s. Moudgil Trading Co through prop. Sh. Rajan Modgil
Guarantors: Sh. Surinder Kumar.
Smt. Seema Rani.

13. NANDPUR
Borrower: 1. Sh. Lakhwinder Singh
Guarantors: 1. Smt. Amarjit Kaur

14. NANDPUR
Borrower: 1. Sh. Bhagwan Singh. 2. Smt. Malti Devi
Guarantors: 1. Sh. Rajiv Kumar. 2. Sh. Brijeshwar.

15. NANDPUR
Borrower: 1. Sh. Mahesh Singh . Guarantors: 1. Sh. Sant Bahadur Singh 2. Smt. Amita Devi.

dated 08.04.2011.

16. NANDPUR
Borrower: 1. Smt. Indu Kumar
2. Sh. Vinod Kumar.
Guarantors: 1. Sh. Balwinder Singh. 2. Sh. Satinder Kumar.

17. NANDPUR
Borrower: 1. M/s. Kapila Trading Co. 2. Sh. Vivek S/o. Sh. Kishar Kumar (Prop. M/s. Kapila Trading
Guarantors: 1. Ms. Sweete Kapila

Hadbast No. 233 bearin mortg

18. NANDPUR
Borrower: M/S Mehal Automobiles, Prop. Sh. Inder Park Singh Bedi. Guarantors: Smt. Paramjit Kaur Sh. Jaspal Singh

19. NEW JANTA NAGAR
Borrower: Sh. Ramesh Kumar.
Sh. Hari Om.
Guarantors: Sh. Jaswant Kumar.

jamabandi for year 2008-09 reg

20. NEW JANTA NAGAR LUDHIANA
Borrower: 1. M/S Poonam Karyana Store
2. Smt. Poonam Gupta.
Hadbast No. 262 regd vide sale

21. NEW JANTA NAGAR LUDHIANA
Borrower: 1. Sh. Lakhwinder Singh. Guarantors: 1. Smt. Amarjit. Kaur. 2. Smt. Rajwant Kaur

Abadi Gagan Nagar Tehsil & Di

22. NEW JANTA NAGAR LUDHIANA
Borrower: 1. M/s. Hi-Tech Industries Prop. Sh. Kuldeep Singh . Guarantors: 1. Smt. Balwinder Kaur. 2. Sh. Lakhwinder Singh

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